



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.08.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 08.08.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 306 of 2024 & I.A. No. 6599, 6600, 6601 of 2024 & 2197 of 2025 (With Defects) Part Heard	CA Aravind Maiya Vs. National Financial Reporting Authority & Ors.	Kunal Vajani	Zoheb Hossain Vivek Gurnani Vivek Gaurav- R1
2.	Comp. App. (AT) No. 193 of 2023 & I.A. No. 4751, 4752, 4753 of 2023 Part Heard	K Pandeya & Co. & Anr. Vs. National Financial Reporting Authority (NFRA)	Rohan Batra	Zoheb Hossain Vivek Gurnani Farheen Penwale
3.	I.A No. 4091 of 2025 in Comp. App. (AT) (Ins) No. 296 of 2024	Rohit Kumar Vs. Yogesh Gupta & Anr.	Saurabh Jain	Sumesh Dhawan Abhay A Jena- R1 Kumar Anurag Singh Zain A. Khan Dhananjaya Mishra
4.	I.A No. 4092 of 2025 in Comp. App. (AT) (Ins) No. 295 of 2024	Sanjeeb Kumar Jha Vs. Yogesh Gupta & Anr.	Saurabh Jain	Sumesh Dhawan Abhay A Jena- R1 Kumar Anurag Singh Shwetank Singh Zain A. Khan Dhananjaya Mishra

5.	I.A No. 4093 of 2025 in Comp. App. (AT) (Ins) No. 298 of 2024	Arun Kumar Bag Vs. Yogesh Gupta & Anr.	Saurabh Jain	Sumesh Dhawan Abhay A Jena- R1 Kumar Anurag Singh Shwetank Singh Dhananjaya Mishra
6.	Comp. App. (AT) (Ins) No. 1030 of 2022 & I.A. No. 2980 of 2022 Part Heard	Shreeji Cotfab Ltd. Vs. GPI Textiles Ltd. & Anr.	Pallavi Singh	Abhishek Anand Nipun Gautam

By order of Hon'ble Chairperson
-Sd/-
Registrar